

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 201**  
**New IA/3534/ND/2024 in IB/72/ND/2021**

**IN THE MATTER OF:**

Balaji Digital Solution Pvt Ltd

...

Applicant

**Under Section 10 of IBC**

**Order delivered on 18.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Mayank Ratnapakhe, in IA-3534/2024  
For the RP/IRP : Adv. Shashwat Anand, Adv. Deepanshu  
Badiwal, Mr. Rohit Sehgal (Liquidator)  
For the ROC : Adv. Aakash Sharma for ROC

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/3534/ND/2024;-**

This is an application filed by the Standard Chartered Bank. Ld. Counsel for the Liquidator is present accepts notice and submitted that they have received the copy of the application and seeks time to file reply. One week time is granted for filing reply. List on **29.07.2024.**

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**